

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
MAAN SAROVAR PROPERTIES DEVELOPMENT PRIVATE LIMITED
OPERATING IN CONSTRUCTION AT CHENNAI (TAMIL NADU)**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	MAAN SAROVAR PROPERTIES DEVELOPMENT PRIVATE LIMITED CIN : U45201TN1992PTC022124
2.	Address of the registered office	No.33/2 Gangai Street, Kalashethra Colony Besant Nagar Extension, Besant Nagar Chennai, TN 600090 IN
3.	URL of website	-
4.	Details of place where majority of fixed assets are located	Construction Site: Semmancheri Village, Tambaram Taluka Kancheepuram District, Tamil Nadu
5.	Installed capacity of main products/services	Not applicable, the corporate debtor is in construction industry
6.	Quantity and value of main products/ services sold in last financial year	Sales and services value : Rs. 91,63,285 As per Audited Financials for FY 2017-2018
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Send an email at cirp.maansarovar@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Send an email at cirp.maansarovar@gmail.com
10.	Last date for receipt of expression of interest	19-05-2023
11.	Date of issue of provisional list of prospective resolution applicants	29-05-2023
12.	Last date for submission of objections to provisional list	03-06-2023
13.	Process email id to submit EOI	cirp.maansarovar@gmail.com

Note : The Resolution Professional has filed an Application for Exclusion and Extension of CIRP period before Hon. NCLT, Chennai. The dates mention in above table at Sr. No. 10, 11 & 12 and further process is subject to approval of exclusion and/or extension by Hon. NCLT.



Ashish Vyas
Ashish Vyas
Resolution professional
For Maan Sarovar Properties Development Private Limited
Reg. No. IBB/IPA-001/IP-P-01520/2018-2019/12267
AFA valid till 15th November 2023

Reg. Address :
B-1A Viceroy Court CHS, Thakur Village, Kandivali (East),
Mumbai Suburban, Maharashtra- 400101

Com. Address :

Date: 04-05-2023

Place: Mumbai 402, Suashish IT Park, Datta Pada Road, Borivali East, Mumbai - 400 066

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